

12th January, 2020

 **GEETA
INSTITUTE OF LAW**

Approved by BCI & Affiliated to Kurukshetra University

CENTRE FOR RESEARCH AND INNOVATION
Organizes

**FACULTY DEVELOPMENT
PROGRAMME**

**ON
INTRODUCTION
TO INNOVATIVE
TEACHING
METHOD AND
RESEARCH SKILLS**

VENUE

GEETA INSTITUTE OF LAW

Opp. DPS Panipat City, G.T. Road,

Panipat-132103 Haryana



About GIL

We feel honoured to mention that ours is a galaxy of eleven Institutes under the banner of Geeta Group of Institutions (GGI). The broad motive behind our venture is to produce quality human resource bank in the field of law, engineering, science, management, education and other allied fields.

Geeta Institute of Law (GIL) was established in 2007. The College has its unique teaching and learning techniques and is one of the prestigious Law Institute in India, offering BA.LL.B(Hons.), BBA.LL.B(Hons.), LL.B (3Years) and LL.M (2Years) programs. It has been ranked among top 35 law institutes in India by India Today (2018- Special Edition) Ranking. The institute is closely located on NH-1, G.T. Road Panipat.

OBJECTIVE OF THE FDP

The FDP aims at deliberation, sharing knowledge to the target audience about the significance of innovative teaching methods & research skills and current opportunities in Law by subject matter experts with practical exposure to faculty members and research scholars of all the branches and allied areas. This whole exercise will enhance the multilateral thinking approach & will impart capability to look into Legal affairs with multi directional approach followed by multidisciplinary research & development work.

WHO CAN PARTICIPATE

The program has been specifically designed for Faculty Members, Research Scholars and Research Associates from all Institutes / Departments / Colleges of Law.

LAST DATE OF REGISTRATION

Participants have to register by sending the Registration Form to fdp.gil2020@gmail.com on or before 06 January, 2020.

DATE OF PROGRAM

12th January, 2020.

COURSE FEE

Rs. 1,000/-

MODE OF PAYMENT

Payment can be made through RTGS/NEFT/IMPS or Demand Draft. DD can be drawn in favor of Geeta Institute of Law, payable at samalkha.

Payment through RTGS/NEFT/IMPS can be made on following bank account.

BANK Name	: Yes Bank Ltd., Samalkha.	A/c No.	: 017494600000077
IFSC code	: YESB0000174	Account Type	: Saving
Pin Code	: 132101		

Demand Draft (Crossed DD to be drawn in favour of "GEETA INSTITUTE OF LAW, payable at Panipat)

NOTE: Registration Fee is not refundable. No TA/DA will be payable.

SEATS

The seats are limited, to be allotted on first come first serve basis.

NOTE: No transportation facility will be provided.

Dr. Dharmender Patial	Dr. Subhash Mittal	Mr. Sandeep Saini
Dean	Registrar	H.O.D. Law Department
Geeta Institute of Law	Geeta Institute of Law	Geeta Institute of Law

Incharge:

Ms. Shilpa Sardana (H.O.D. Pre-Law Department)

Conveners:

1. Ms. Sakshi Gupta, Assistant Professor
2. Ms. Manvi Kundu, Assistant Professor

Centre Chairperson:

1. Ms. Neelam Ruhel, Assistant Professor
2. Mr. Divyanshu Chaudhary, Assistant Professor

For more information, please visit the website of the institution: <http://www.geetalawcollege.in>

For any further clarification you may contact on the following email address and mobile number:

Email address: fdp.gil2020@gmail.com

Mobile Number: 8295925002